

12.14 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 21st August, 1987 :—

- (1) The Punjab State Legislature (Delegation of Powers) Bill, 1987.
- (2) The Atomic Energy (Amendment) Bill, 1987.
- (3) The All India India Institute of Medical Sciences and the Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 1987.
- (4) The Representation of the People (Amendment) Bill, 1987.
- (5) The Punjab Appropriation Bill, 1987.
- (6) The Appropriation (No. 4) Bill, 1987.
- (7) The Navy (Amendment) Bill, 1987.
- (8) The Expenditure-Tax Bill, 1987.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 21st August, 1987 :

- (1) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1987.
- (2) The Essential Commodities (Special Provisions) Continuance Bill, 1987.
- (3) The Cine Workers Welfare Fund (Amendment) Bill, 1987.

- (4) The National Security (Amendment) Bill, 1987.
- (5) The Terrorist and Disruptive Activities (Prevention) Bill, 1987.
- (6) The Brentford Electric (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1987.
- (7) The National Dairy Development Board Bill, 1987.
- (8) The Constitution (Fifty-seventh Amendment) Bill, 1987.
- (9) The Representation of the People (Second Amendment) Bill, 1987.
- (10) The Legal Services Authorities Bill, 1987.

[Translation]

SHRI DHARAM PAL SINGH MALIK (Sonapat) : Sir, this thing will be repeated in the Parliamentary elections and bye-elections and general elections also. Now they have adopted a method to capture booths and murder the candidates. Sir, the hon. Minister of Home Affairs is here. Let him make a statement.

(Interruptions)

SHRI CHIRANJI LAL SHARMA (Karnal) : Mr. Speaker, Sir, the situation in Haryana is very bad. Where should we go ?

MR. SPEAKER : Please go to the Election Commission.

(Interruptions)

SHRI CHIRANJI LAL SHARMA : Mr. Speaker, Sir, democracy is being throttled there. Booths are being captured. Democracy is being ridiculed.

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar) : Do you want me to give a notice? I shall give a notice.

MR. SPEAKER : Under the rules....